

Appointment of Commissions of Inquiry

**483. SHRIMATI MRINAL GORE:
DR. BAPU KALDATE:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have appointed a number of commissions of investigations to enquire into charges against the Chief Ministers of dissolved State Assemblies in States;

(b) if so, the names of the commissions, their terms of reference; and

(c) the names of the Chief Ministers against whom such commissions are appointed?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) No, Sir. Memoranda of allegations were received against a number of former Chief Ministers of States in which State Assemblies were dissolved recently. For examining the question whether it is necessary, *prima facie*, to appoint Commissions of Inquiry in respect of those matters, the allegations have been referred to the concerned Governors for ascertaining facts.

(b) and (c). Do not arise.

Alleged Interference by State Ministers in Karnataka High Court

484. SHRIMATI MRINAL GORE:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Chief Justice of Karnataka High Court has alleged interference by State Ministers;

(b) whether the Chief Justice has recently communicated the names of the State Ministers to Government; and

(c) the steps taken by Government to prevent such actions of the State Ministers?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) Yes, Sir.

(b) No, Sir.

(c) Courts have adequate powers under the Law, like the Contempt of Courts Act, to deal with any interference.

Meeting with Rebel Naga Leader Mr. A. Z. Phizo

**485. SHRIMATI MRINAL GORE:
SHRI K. MALLANNA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have decided to meet the self-exiled rebel leader of Nagas, Mr. A. Z. Phizo;

(b) if so, whether there has been any discussion with Mr. A. Z. Phizo; and

(c) the main points of the talks?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) to (c). In response to a request made by Shri A. Z. Phizo, the Prime Minister has agreed to meet him during his current visit to U.K. The meeting was to take place on the evening of the 14th June, 1977 in London. Details have not yet been received.

Suicide by an Individual at Wardha against Imposition of Emergency

486. SHRIMATI MRINAL GORE:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Shri Prabhakar Sharma committed suicide at Wardha as a protest against the imposition of internal emergency; and

(b) if so, the facts of the incident?